

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 138 of 2015

Dated: 5th September, 2017

In the matter of:

Damodar Valley Corporation

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **24.10.2017.**

PPS/Court Master